

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5948/2016

MUSAMMAT GOMATI DEVI

Appellant(s)

VERSUS

RAM DARAS & ORS.

Respondent(s)

IA No. 199920/2024 - CLARIFICATION/DIRECTION

IA No. 221092/2024 - EXEMPTION FROM FILING O.T.

Date : 15-07-2026 This matter was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE DIPANKAR DATTA
HON'BLE MR. JUSTICE SHEEL NAGU

For Appellant(s) : Mr. Devvrat, AOR
Ms. Tamanna Khan, Adv.
Ms. Harshita Sharma, Adv.
Mr. Shivam Singh, Adv.
Ms. Mridu Joydeb Mukherjee, Adv.

For Respondent(s) : Mr. Praveen Swarup, AOR
Mr. Praveen Swarup, Adv.
Mr. Devesh Maurya, Adv.
Mr. Sukhamrit Singh, Adv.
Mr. Rohit Swarup, Adv.
Mr. Ravi Kumar, Adv.
Ms. Ashu Tomar, Adv.
Mr. Govind Kumar Seth, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Re-list the civil appeal next week.

(JATINDER KAUR)
P.S. to REGISTRAR

(SUDHIR KUMAR SHARMA)
COURT MASTER (NSH)